

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-170 -2020

Shirish Kamat

..... Petitioner

V e r s u s

Vishws Jotkar & ors.

..... Respondents

Adv. Nigel Da Costa Frias for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 4th November, 2020.****ORDER:**

All the learned counsel concerned agree that the matter has to be needs to be heard finally. Post the matter on 4/12/2020.

3. Interim protection to continue.

DAMA SESHADRI NAIDU, J.

AP/-